

ITEM NO.58

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 13937/2015

CHAIRMAN AND MANAGING DIRECTOR ALLAHABAD BANK AND ORS Appellant(s)

VERSUS

ALLAHABAD BANK STAFF ASSO. AND ORS

Respondent(s)

(with appln. (s) for impleadment and permission to bring additional facts and documents on record)

Date : 18/10/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Rajesh Kumar,Adv.

M/s Mitter & Mitter Co.,Adv.

For Respondent(s) Mr.Raghuvendra Mishra,Adv.

Mr. Rajiv Ranjan Dwivedi,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties may file the statement of case within the statutory period. List the matter before the Hon'ble Court as per rules after expiry of that period.

(M V RAMESH)

Registrar

SB